

(a) the year upto which persons enrolled in the waiting list for new LPG connections have been sanctioned the connections in Motihari, district Eastern Champaran, Bihar;

(b) the time by which gas connections are likely to be sanctioned to the person who are still in the waiting list;

(c) the reasons for which persons having waiting for 3-4 years have not been sanctioned LPG connections so far; and

(d) the steps taken by Government to remove this delay in sanctioning LPG connections?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Persons registered till 28.11.86 have been released LPG connections in Motihari, Eastern Champaran Distt. Bihar.

(b) to (d). LPG connections are released to person in the waiting list in phased manner under the annual programme for enrollment of customers. It is not possible to indicate the time by which connections could be given to all the persons in the waiting list, on account of product shortages and insufficient infrastructural facilities. The availability of the product is augmented through increased production and import. Better infrastructural facilities are also proposed to be created for import and transportation of bulk LPG.

[*English*]

Westland Helicopter with Pawan Hans Limited

2033. SHRI ISHWAR CHAUDHARY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the total number of Westland Helicopters with the Pawan Hans Ltd. as on April, 1990;

(b) the number of helicopters under commercial utilization; and

(c) whether there is any plan to increase the number of helicopters?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) There are 19 Westland helicopters with Pawan Hans Limited as on April, 1990.

(b) The Westland Helicopters have been grounded since 21st December, 1989 pending examination for their operational and safety aspects by an Expert Committee. The helicopters have since been cleared for operations under restrictive conditions as recommended by the Committee.

(c) Pawan Hans Limited has plans to augment its fleet capacity during the 8th period.

[*Translation*]

Setting up of Heavy Industries In Delhi

2034. SHRI TARIF SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is a ban on setting up heavy industries in Delhi;

(b) if so, whether Government propose to lift this ban; and

(c) whether Government propose to set up some public sector industrial units in Delhi?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUS-